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Title : Need to advise Government of Tamil Nadu to set up a Committee of People's representatives to monitor relief being provided to people affected by heavy rains.

SHRI N.S.V. CHITTHAN (DINDIGUL): During the North East monsoon, Tamil Nadu has suffered heavy damages. The monsoon normally sets in October and withdrawn in December. But this year during all the three months there was heavy downpour and our State has suffered heavily on account of this.

Never in the history of Tamil Nadu, such heavy downpour has resulted in heavy loss of life and damage to small houses resulting in the loss of entire belongings of the poor. To add to the agony, roads had been damaged badly, tanks have breached and many villages were marooned due to floods.

In the coastal districts, agriculturists have suffered heavily. Paddy fields and plantations were submerged due to unprecedented floods. This is a National tragedy and calamity. Had the tanks been desilted on time along with supply channel and causeways the loss would not have been so much.

The Tamil Nadu Government have publicizing about the disbursement of cash and the distribution of other materials like rice and kerosene but failed to streamline the distribution resulting in human loss of 6 in November and 42 on December 18 in Chennai alone. There was total disarray with the result there were stampedes at the relief centres which have taken heavy toll of human lives.

I request the Central Government to advise Government of Tamil Nadu to identify the affected persons and set up all party committees with hon. Members of Parliament, Legislators and local body representatives to monitor relief operations.

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\* Treated as laid on the Table.